

CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH



O.A. No. 60/630/2020

Chandigarh, this the 11th day of September, 2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Dr. Sandeep Kumar S/o Lt. Sh. Ram Sawrups, Aged 46 years, R/o H. No. 680/30, Adarsh Colony, Rohtak (Haryana).

...Applicant

(By Advocate: Mr. Saurabh Arora)
Versus

1. State of Haryana through Secretary, Personnel Department, Haryana Civil Secretariat, Sector 1, Chandigarh.
2. Chief Secretary to Government of Haryana, Haryana Civil Secretariat, Sector 1, Chandigarh.
3. Additional Chief Secretary (Health), Health Department, Haryana Civil Secretariat, Sector 1, Chandigarh.
4. Director General Health, Health Department, Sector 6, Panchkula.
5. Haryana Public Services Commission, Bays 1-10, Block-B, Sector 4, Panchkula, Haryana through its Secretary.

... Respondents

O R D E R (Oral)

SANJEEV KAUSHIK, (Member) (J):

1. This OA has been transferred from the Jurisdictional High court vide order dated 05.08.2020.



2. At the outset, learned counsel for the applicant seeks permission to withdraw this OA with liberty to file it afresh with better particulars.
3. OA is dismissed as withdrawn, with liberty as prayed for.

**(Sanjeev Kaushik)
Member (J)**

Place: Chandigarh
Dated: 11.09.2020
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